

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.)..... CRLMP No(s) .
14489/2016

AKBAR ALI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 14489/2016
FOR CONDONATION OF DELAY IN REFILING ON IA 14490/2016)

Date : 22-03-2018 These matters were called on for hearing today.

For Petitioner(s) Mr. Suesh Chandra Sharma, Adv.
 Mr. Sandeep Kumar Mishra, Adv.
 Dr. Sushil Balwada, AOR

For Respondent(s)
 Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the Ld. Counsel
for the sole respondent to file the counter affidavit.

List again on 8.5.2018.

SANJAY PARIHAR
Registrar

MG